

**Status of Shri Guru Ravidas Memorial Khuralgarh Project**

- \*3174. **Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Cultural Affairs Minister be pleased to state:-
- the total cost of Shri Guru Ravidas Memorial, Khuralgarh (under construction) Tehsil Garshankar, District Hoshiarpur together with the funds released for this along with the status of remaining funds;
  - whether the previous work of the supra work has been carried out within the estimated time and the steps to be taken to complete it within time?

**To enhance pensions as per schemes started during the year 2019-20**

- \*3069. **Sh. Aytar Singh Junior, M.L.A.:-** Will the Social Security Minister be pleased to state:-
- the district-wise total number of beneficiaries of old age pension, widow pension, financial assistance for handicapped persons and welfare schemes started in the State during the year 2019-20;
  - whether the Govt. will consider to enhance the amount of monthly welfare pensions as per above; if so, the time by which it will be enhanced?

**To open office of Regional Transport Authority at District Headquarters Kapurthala**

- \*3190. **Rana Gurjeet Singh, M.L.A.:-** Will the Transport Minister be pleased to state:-
- whether it is a fact that there is no Regional Transport Authority office at District Headquarters Kapurthala;
  - if reply to part (a) above be in the affirmative, then since when and the reasons therefor;
  - the time by which the office mentioned in part (a) above is likely to be opened?

**To establish office of Assistant Registrar, Cooperative Societies in Patran City**

- \*3129. **Sardar Nirmal Singh, M.L.A.:-** Will the Cooperation Minister be pleased to state whether the Govt. would consider to establish office of Assistant Registrar, Cooperative Societies in Patran City; if so, the time by which the same would be established?

**To remove the encroachments at Phase 11 of S.A.S. Nagar**

- \*3203. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Housing & Urban Development Minister be pleased to state whether it is a fact that encroachments have been made by some influential families residing in Bungalow No. 65, 90, 145, 146 and 157 at Phase 11 of Distt, S.A.S. Nagar (Mohali) on adjoining Govt. land of Municipal Corporation which was developed as a green belt for general public; if so, the action taken by the department so far to remove these encroachments along with the time by which legal action would be taken against the accused by removing these encroachments?

**Present Status of the office complex of Sub-Tehsil Amloh**

- \*3145. **Sardar Randeep Singh, M.L.A.:-** Will the Revenue Minister be pleased to state:-
- the present status of shifting the project of office complex of Sub-Tehsil Amloh from its present location to new location i.e. back side of bus stand, Amloh;
  - the time by which the building of above said office complex is likely to be constructed wherefor the land of irrigation department has also been transferred to public works department;
  - the provision made/being made for floating tenders for aforesaid project?

**Arrangement of beds at Zira Civil Hospital**

- \*3199. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- whether the Govt. considers to upgrade the civil hospital to 100 bedded and set up a special wing of 50 beds for women and children; if so, the time by which it is likely to be done;
  - whether the Government plans to open a blood bank in this hospital; if so, the time by which it is likely to be done?

**Construction of bridge over Dhani Natha Singh Border**

- \*3186. **Sardar Raminder Singh Awla, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a 200 meter bridge over Dhani Natha Singh Border, if so, the time by which it is likely to be constructed?

**To make arrangement for new fire brigade at Nagar Council, Patran**

- \*3128. **Sardar Nirmal Singh, M.L.A.:-** Will the Local Govt. Minister be pleased to state whether the Govt. would make arrangement of new fire brigade at Nagar Council, Patran falling under Assembly Constituency Shutrana; if so, the time by which it is likely to be done?

**Distribution of Smart Phones to the Youth of Punjab**

- \*2962. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state the various conditions imposed by the Govt. for getting Smartphones under Punjab Smart Connect Scheme, the number of Smartphones along with the number of youth who have been given smart phones so far under this Scheme and the number of other youth who are proposed to be given Smartphones in future; the details be provided?

**To open Malerkotla track for renewal of heavy driving license**

- \*3031. **Shri Rajinder Beri, M.L.A.:-** Will the Transport Minister be pleased to state:-
- whether it is a fact that to get heavy driving license renewed one has to visit the center made by Punjab Government at Mauana (Muktsar), due to which lot of trouble is being faced by the general public especially the drivers of the Punjab Government;
  - whether it is also a fact that the track has been completed at Kapurthala and Malerkotla; if so, the time by which both the centers are likely to be opened for the general public?

6 May 4/3/21  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

**To restart the Zira Sugar Mill**

\*3192. **Sardar Kulbir Singh Zira, M.L.A.**:- Will the Cooperation Minister be pleased to state:-

- the reasons for the closure of Zira Cooperative Sugar Mill, Zira, the time by which this sugar mill would be restarted;
- if the Government is incapable of running sugar mill, whether the Government intends to use 101 acres of land of this sugar mill for another industry;
- if reply to part (b) be in the affirmative, the time by which this scheme will be implemented?

**To provide official vehicle to P.H.C Mehal Kalan**

\*2992. **Sardar Kulwant Singh Pandori, M.L.A.** :- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is no official vehicle for the purpose of supervision under P.H.C Mehal Kalan; if so, the time by which said vehicle is likely to be provided?

**To construct the bridges**

\*3180. **Sardar Kanwar Sandhu, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state:-

- the time by which the two bridges on rivulet between Kasauli and Baghindi village falling on district S.A.S. Nagar as promised by the Government in 2017 is likely to be completed;
- whether there is also any proposal under consideration of the Government to construct two utmost bridges on rivulet between Jayanti Majri and Gurha village in district S.A.S. Nagar; if so, the time by which the work will be started on the same?

**Quantum of sewerage treated by the corporations of Ludhiana and Jalandhar**

\*3075. **Shri Avtar Singh Junior, M.L.A.**:- Will the Local Govt. Minister be pleased to state:-

- the serial-wise total quantum of sewerage treated by the corporations of Ludhiana and Jalandhar during the year 2019-20;
- the total quantum of water in liters discharged from sewerage treatment plants by the aforesaid corporations in the year 2019-20;
- the quantum of water discharged from S.T.Ps for irrigation during the year 2019-20;
- whether there is any proposal to re-use treated water from S.T.Ps for irrigation purpose?

**To give relaxation regarding paying fees from 22 March, 2020 to 31 May, 2020**

\*2941. **Shri Pawan Kumar Tinu, M.L.A.** :- Will the Transport Minister be pleased to state whether the Govt. is contemplating over giving any relaxation from 22 March, 2020 to 31 May, 2020 regarding depositing of various types of fees realized by the Govt. on Auto, Mini buses, Taxies and light carriage vehicles due to Corona pandemic; if not, the reasons therefor?

**Details of the amount collected from the auction of sand quarries after March 2017**

\*3045. **Shri N.K. Sharma, M.L.A.** :- Will the Mines and Geology Minister be pleased to state the amount collected by the State Government from the auction of sand quarries since March, 2017 till now, the details therefor?

**Re-appointment of Volunteers in Health department**

\*3035. **Sardar Harpal Singh Cheema, M.L.A.** :- Will the Health and Family Welfare Minister be pleased to state:-

- whether it is a fact that Covid-19 Paramedical staff, Volunteers staff was recruited in Health and Family Welfare Department under National Rural Health Mission by the Indian Government;
- whether it is also a fact that above mentioned volunteers providing services in isolation wards of various hospitals without caring their life since the last 4 months have been suspended; if so, the reasons therefor; whether there is any proposal under consideration of the Government to re-appoint them; if so, the time by which they are likely to be re-appointed?

**Four laning of Patiala-Fatehgarh Sabib-Morinda road**

\*2953. **Sardar Harinderpal Singh Chandumajra, M.L.A.**:- Will the Public Works (B/R) Minister be pleased to state whether there is any plan under consideration of the government to four lane the road from Patiala to Fatehgarh Sahib and Fatehgarh Sahib to Morinda and name the road after the name of Mata Gujar Kaur ji; if so, the time by which it is likely to be done?

**Actual posting and deputation posting of medical and para medical staff of Health Department**

\*3006. **Smt. Rupinder Kaur Ruby, M.L.A.** :- Will the Health and Family Minister be pleased to state the number of medical and para medical employees of Health and Family Welfare Department, Punjab working on deputation from actual posting; the details of actual posting and deputation posting of all the employees be provided?

Chandigarh  
The 04<sup>th</sup> March, 2021

G. Kaur 4/3/2021  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Shashi Lakhanpal Mishra,  
Secretary,  
Punjab Vidhan Sabha.